

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 403
TO BE ANSWERED ON JULY 24, 2023**

PROJECTS UNDER AMRUT IN HARYANA

NO. 403. SHRI DEEPENDER SINGH HOODA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of ongoing projects under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in Haryana;
- (b) whether Government has a mechanism to monitor projects undertaken by various municipal corporations and other bodies;
- (c) if so, the details thereof, if not, the reasons therefor;
- (d) whether Government has received complaints of misappropriation of funds meant for development works in Rohtak and Faridabad Municipal Corporation of Haryana; and
- (e) if so, the details thereof including the action taken?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): The focus of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is to provide basic infrastructure for Water Supply, Sewerage & Septage Management, Storm Water Drainage, Non-motorized urban transport and development of Green Spaces & Parks in 500 Mission cities in the country.

The approved plan size of Haryana is ₹2,566 crore with committed Central Assistance (CA) of ₹764.51 crore. So far, works have been completed for 115 projects of worth ₹1,149 crore. Further, 21 projects of worth ₹1,771 crore are under implementation against which expenditure of ₹1,405 crore have been incurred so far.

(b) & (c): There is a dedicated AMRUT portal for tracking the progress of projects. State/ Union Territory (UT) is required to update data on the portal on regular basis. Mission Directorate also provides hand holding support to the State and its cities from time to time to resolve issues and eliminate bottlenecks for timely completion of projects. To fast-track the implementation of the Mission, progress is periodically reviewed and monitored by the Ministry with the States/ UTs & their Urban Local Bodies (ULBs) through regular video conferences, webinars, workshops etc. In addition, dedicated Independent Review and Monitoring Agencies (IRMA) have been setup in the Mission for the assessment and monitoring of work done in the States/ UTs.

(d) & (e): The Government of Haryana has informed that they had received a complaint in the year 2020 regarding irregularities in tendering process under AMRUT Scheme. The matter was enquired by a committee comprising senior officers of the State Government and after examining the facts, the committee submitted its report that the allegations cannot be substantiated and devoid of merit.
